

**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH**

R.A. NO. 29/2005
in
MA NOS. 222/2005 IN MA NO. 223/2005
IN
OA NO. 2351/2004

New Delhi, this the 11th day of February, 2005

HON'BLE MR. JUSTICE V.S. AGGARWAL, CHAIRMAN.
HON'BLE MR. S.A. SINGH, MEMBER (A)

Dr. Nathu Lal, CMO(NFSG)
S/o Shri Devi Dass,
R/o 119, Laxmi Bai Nagar,
New Delhi - 110 023.

...Review applicant

-versus-

1. Union of India through
Govt. Counsel, Sh. VSR Krishna,
In the above 2 MAs)
2. The Chief District Medical Officer,
South-West District, D.H.S.,
Govt. of NCT of Delhi,
Sadh Nagar-II, Manglapuri,
New Delhi - 110 045.
3. The Director General of Income Tax (Admnt.),
Room No. 701, 7th Floor,
Mayur Bhawan,
Connaught Place,
New Delhi - 110 001.

...Respondents

ORDER (BY CIRCULATION)

JUSTICE V.S. AGGARWAL, CHAIRMAN:

Applicant had filed Miscellaneous Applications Nos. 222/2005 and
223/2005. The same had been dismissed on 1.2.2005.


2. Applicant seeks review of the said order.

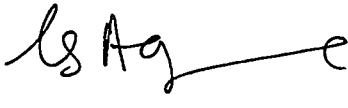


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3. On perusal of the Review Application, we find that there is hardly any ground to go behind the said order. We do not find any error apparent on the face of the record.

4. Resultantly, Review Application No. 29/2005 must fail and is dismissed in circulation.


(S.A. Singh)
Member (A)


(V.S. Aggarwal)
Chairman

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